

- (a) whether his Ministry has requested all Ministries/Departments to undertake an outcome review of their ongoing schemes at the end of 12th Five Year Plan and submit details of the schemes for appraisal before the end of March to ensure continuation of certain schemes beyond the 12th Five Year Plan and if so, the details thereof;
- (b) whether the Ministries and Departments have conducted outcome review of their ongoing schemes and if so, the details thereof;
- (c) Whether there is need to continue some schemes in view of their mandate and performance; and
- (d) if so, the details thereof along with the names of the schemes proposed to be continued beyond the end of 12th Five Year Plan?

ANSWER

Minister of State for Finance
(SHRI ARJUN RAM MEGHWAL)

(a) to (d): All the Ministries / Departments are required to undertake an outcome review of their ongoing schemes at the end of 12th Five year Plan and submit the schemes for appraisal in order to continue the required schemes beyond the 12th Five Year Plan in terms of Department of Expenditure, Ministry of Finance, O.M. No. 24(35)/PF-II/2012 dated 05-08-2016 and O.M. No. 42(2)/PF-II/2014 dated 23-02-2017 (available at http://finmin.nic.in/the_ministry/dept_expenditure/notification/gaasp/12thFiveyearplan23022017.pdf)

2. The Ministries / Departments are in the process of carrying out the outcome review of their ongoing schemes and ascertain whether there is a need to continue some schemes in view of their mandate and performance. An interim extension of six months i.e., till 30-09-2017 has been granted for all the schemes which the Ministries / Departments are likely to propose for continuation beyond 12th Five Year Plan in terms of Department of Expenditure O.M. No. 42(2)/PF-II/2014 dated 27-03-2017 (available at http://www.finmin.nic.in/the_ministry/dept_expenditure/plan_finance2/Schemes_beyond_12FYPlan27032017.pdf)